

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.197/2008
This the 18th day of July 2008

HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Mst. Kaneez Fatima, aged about 50 years, widow of Mohd. Haneef, resident of Village-Maddely Ka Purwa, Post-Jahangirwa, Distract-Gonda.

...Applicant.

By Advocate: Shri S.P. Misra.

Versus.

1. Union of India through the Secretary (Railway), Ministry of Railways, Railway, Civil Secretariats, New Delhi.
2. Divisional Railway Manager, North Eastern Railway, Lucknow.
3. General Manager, North Eastern Railway, Gorakhpur Division, Gorakhpur.
4. Engineer-in-Chief, PWI East, B.G. Construction, NER, Gorakhpur Division, Gorakhpur.
5. Assistant Engineer, PWI East, B.G. Construction, NER, Railway Station, Maunath Bhanjan, Mau, U.P.

By Advocate: Shri V.K. Khare.

ORDER (Oral)

BY HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Heard both the parties.

2. The applicant has filed this O.A. to issue direction to the respondents for payment of pensionary benefits to the applicant on the ground that her husband died on 21.07.2007 while in service of the respondents.



3. It is also the contention of the applicant that she made a representation (Annexure-A-5) Dt. 05.03.2008 to the authorities, claiming pensionary benefits but the same is still pending. When the representation of the applicant is still pending, issuing of any direction to the respondent authorities, allowing the claim of the applicant is not at all justified at this stage.

4. In view of the above circumstances, OA is disposed of with a direction to the Respondent No.2 to dispose of the pending representation of the applicant covered under Annexure-A-5 Dt.05.03.2008 and pass a reasoned order as per rules within a period of two months from the date of the receipt of the certified copy of this order. The applicant is also directed to enclose the copy of her representation covered under Annexure-A-5 Dt. 05.03.2008 along with the copy of this order to the Respondent No.2. No order as to costs.


(M. KANTHAIYAH)
MEMBER (J)
18-07-2008

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